Annexure-7 Date of Commencement of CIRP: 25th October, 2024

List of Creditors as on: 16th October, 2025

List of operational creditors (Government dues)

(Amount in Rs.)

Sr. No.	Details of claimant		Details of Claim Received		Detail of Claim Admitted				Amount of Contingent	Amount of any mutual	Amount of	Amount of	Remaraks, if
	Department	Government	Date of Receipt	Amount Claimed	Amount of Provisionally Claim Admitted	Nature of Claim	Whether related party?	% of voting share in CoC, if applicable	Claim	dues, that may be set- off	claim not admitted	claim under verification	any
1	Office of Assistant Commissioner State Tax	State	20-Nov-24	1,02,80,798.00	1,02,80,798.00	Govt Dues		NA				-	
2	The Commissioner of Customs NS-II	Central	06-Jan-25	36,11,051.75	36,11,051.75	Govt Dues		NA				-	
3	Department of Trade & Taxes	State	13-Nov-24	43,08,469.00	-	Govt Dues		NA				43,08,469.00	
4	The Regional Provident Fund Commissioner	Central	09-Jul-25	1,23,23,84,517.00	17,42,18,296.00	Govt Dues		NA				#######################################	
5	Punjab State Power Corporation Ltd, Hoshiarpur	State	19-Jul-25	6,87,17,826.00	-	Govt Dues		NA				6,87,17,826.00	
6	Phagwara	State	19-Jul-25	4,26,39,481.00	-	Govt Dues		NA				4,26,39,481.00	
7	Deputy Commissioner of Income Tax (TDS)	Central	31-Jul-25	4,03,780.00	-	Govt Dues		NA				4,03,780.00	
8	Municipan Corporation Phagwara	Central	16-Sep-25	38,72,160.00	-	Govt Dues		NA				38,72,160.00	
9	Excise and Taxation officer Hoshiarpur	State	03-Oct-25	17,48,39,433.00	-	Govt Dues		NA				17,48,39,433.00	
	TOTAL			1,54,10,57,515.75	18,81,10,145.75							1,35,29,47,370.00	